

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.07.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 740 of 2022	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India & Anr. With	Anando Mukherjee	Ashwini Kr. Singh Joydip Mukherjee-R1 Rubina Khan-R2
2.	Comp. App. (AT) (Ins) No. 807 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India	Kumar Anurag Singh	Ashwini Kr. Singh Joydip Mukherjee

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 805 of 2022	Growwell Traders LLP Vs. Tecpro Systems Ltd. & Anr.	Malak Bhatt	
4.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
5.	Comp. App. (AT) (Ins) No. 891 of 2022	Mittal Iron and Steel Company Through its Proprietor Surendra Kumar Mittal Vs. Sanjay Kumar Gupta Official Liquidator & Anr.	Rakesh Wadhwa	

02:00 PM

For Hearing

6.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
----	--	--	--	--

7.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
8.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
9.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
10.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
11.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
12.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
13.	Comp. App. (AT) (Ins) No. 771 of 2022 (PH)	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	
14.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhanian Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4

15.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
-----	---	--	------------	---

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**